## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

## LOK SABHA

## UNSTARRED QUESTION NO. 1255 TO BE ANSWERED ON 19.09.2020

#### **WORKERS FOR CONSTRUCTION INDUSTRIES**

### **†1255. SHRI GOPAL CHINNAYA SHETTY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether some foreign countries have shown interest in calling workers from India for their construction industries;

- (b)if so, the details of such countries and steps proposed to be taken to send skilled/unskilled labourers from our country;
- (c)the details of the existing policy of the Government in this regard and current system of sending workers to the international market;
- (d)the state-wise number of registered agencies which send workers abroad;
- (e)the state-wise number of people sent abroad annually by such agencies during the last three years along with the details of trades/skills in demand in international market; and
  (f)the details of cases, where these agencies have exploited such workers?

#### ANSWER

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The foreign employers having the demand of workers recruit the workers and the recruitment for the demand is a matter between foreign employer and the recruitment agent. Indian nationals holding Emigration Check Required (ECR) category passports and immigrating for employment purpose to any notified ECR country take Emigration clearance through Emigrate system of Ministry of External Affairs. The e-Migrate system provides the Government a comprehensive and online database of Emigrant workers, Missions, Recruiting Agents, Foreign Employers, and Insurance Agencies. E-Migrate is aimed at making the emigration process faster, transparent and allows online authentication/verification of credentials of all stakeholders. In addition, the data in e-Migrate also includes those persons going for employment under Emigration Check Not Required (ECNR) category if they voluntarily register in the system.

(d): State-wise number of registered agencies is enclosed herewith at Annexure-"A".

(e): The state-wise number of people sent abroad and details of trades/skills during the last three years are enclosed herewith at Annexure-"B" and Annexure-"C" respectively.

(f): The year-wise complaints against these agencies during the last three years are enclosed herewith at Annexure "D".

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.1255 for answer on 19.09.2020 regarding Workers for Construction Industries by Shri Gopal Chinnaya Shetty.

Statewise Active Registered Agencies (RA) as on 16.09.2020		
STATE/UT	Number of RA	
ANDHRA PRADESH	15	
BIHAR	7	
CHANDIGARH	15	
DELHI	216	
GOA	8	
GUJARAT	12	
HARYANA	16	
HIMACHAL PRADESH	2	
JAMMU & KASHMIR	3	
JHARKHAND	3	
KARNATAKA	20	
KERALA	155	
MADHYA PRADESH	1	
MAHARASHTRA	620	
ORISSA	6	
PUNJAB	83	
RAJASTHAN	47	
TAMIL NADU	126	
TELANGANA	72	
UTTAR PRADESH	35	
UTTARAKHAND	4	
WEST BENGAL	18	
TOTAL	1484	
(Source: Emigrate)		

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No.1255 for answer on 19.09.2020 regarding Workers for Construction Industries by Shri Gopal Chinnaya Shetty

	Emigration Clearance (Year wise)						
		EC Count					
SI.No	STATE/UT	2017	2018	2019			
	ANDAMAN & NICOBAR	13	12	11			
	ANDHRA PRADESH	17725	-	18005			
	ARUNACHAL PRADESH	3	15528	5			
	ASSAM	2557	1667	2632			
	BIHAR	69426	59181	55423			
	CHANDIGARH	139	101	125			
	CHHATTISGARH	123	109	120			
	DADRA & NAGAR HAVELI	11	3	8			
	DAMAN & DIU	25	37	20			
	DELHI	1211	1107	1485			
	GOA	666	641	627			
	GUJARAT	4266	3314	3688			
	HARYANA	1548	1382	1475			
	HIMACHAL PRADESH	666	399	431			
	JAMMU & KASHMIR	2089	2704	4540			
	JHARKHAND	3930	3664	3348			
	KARNATAKA	5231	4267	5316			
	KERALA	16643	14496	19173			
	LAKSHADWEEP	5	-	1			
	MADHYA PRADESH	995	974	1145			
	MAHARASHTRA	7851	7449	7666			
	MANIPUR	18	12	10			
	MEGHALAYA	9	5	7			
	MIZORAM	2	1	3			
	NAGALAND	2	5	3			
	ORISSA	11200	9832	7476			
	PONDICHERRY	336	312	281			
	PUNJAB	27607	19777	14665			
	RAJASTHAN	32184	30272	28982			
	SIKKIM	7	13	7			
	TAMIL NADU	38341	31588	27783			
	TELANGANA	17609	13085	13388			
	TRIPURA	1365	1218	1643			
	UTTAR PRADESH	88450	86273	116251			
	UTTARAKHAND	2172	2081	3323			
	WEST BENGAL	36599	28648	28982			
	Total	391024	340157	368048			
	(Source:Emigrate)						

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Top 20 Jobrole wise EC count	
2017	
Jobrole	EC Count
MASON	52883
CARPENTER	41588
GENERAL LABOUR	28511
ELECTRICIAN	17703
HELPER (TO SKILLED WORKERS)	17111
FITTER	15534
TECHNICIAN	13435
CLEANER	12812
DRIVER	12481
LABOURER	11390
DRIVER (LIGHT DUTY)	11055
STEEL FIXER	10224
PAINTER	9772
LABOUR	9589
WELDER	9290
PLUMBER	7596
HELPER	6559
MECHANIC	6156
PLANTATION WORKER	4371
RIGGER	4316

2018	
Jobrole	EC Count
MASON	37785
GENERAL LABOUR	29773
CARPENTER	28188
TECHNICIAN	21326
ELECTRICIAN	13575
HELPER (TO SKILLED WORKERS)	12924
DRIVER	12295
LABOURER	12016
FITTER	11653
CLEANER	11272
PLANTATION WORKER	9288
WELDER	8262
HELPER	8238
DRIVER (LIGHT DUTY)	7942
PAINTER	7437
LABOUR	7307
STEEL FIXER	7118
PLUMBER	6566
NURSE	5974
DOMESTIC DRIVER	4958

(Source:Emigrate)

2019	
Jobrole	EC Count
DRIVER	46469
GENERAL LABOUR	43243
MASON	26450
CARPENTER	17370
DOMESTIC DRIVER	16279
CLEANER	12896
HELPER	12239
LABOURER	12225
ELECTRICIAN	11614
TECHNICIAN	11436
DOMESTIC HELPER (MALE)	9205
NURSE	9015
HELPER (TO SKILLED WORKERS)	8671
DRIVER (LIGHT DUTY)	7925
WELDER	7774
FITTER	6676
PLANTATION WORKER	6552
LABOUR	5711
PAINTER	5356
HEAVY DRIVER	5319

Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No.1255 for answer on 19.09.2020 regarding Workers for Construction Industries by Shri Gopal Chinnaya Shetty

Year-wise Complaint registered against Registered Agencies

Year	No. of Complaints	
2017		1508
2018		1817
2019		2346
(Source:Emigrate)		

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